

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Union Bank of India
Vs
Star Agro Marine Exports Pvt Ltd

MAIN PETITION NUMBER : CP/668/IB/2017

(IA/MA) APPLICATION NUMBERS

MA/553/IB/2018; MA/554/IB/2018; MA/555/IB/2018

ORDER

Present: Ms. Jyotsna Sivakumar, Ld. Counsel for Union Bank of India / sole member of CoC.

Mr. T.Magendran, Ld. Counsel for Respondent.

Heard.

This Tribunal vide order dated 16.04.2024 allowed the substitution and directed the Ld. Counsel for the Applicant to file an amended memo and serve copy on the Counsel for Respondent.

Amended memo not yet filed, the same be filed and copy be served.

Cost paid on behalf of the Respondents in terms of the order dated 16.04.2024.

Pleadings are complete.

List all the applications for final hearing on **27.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**